

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 25
CP No. 96(ND)2017
TA No. 42/2018
Under Section 241-242 of
Companies Act, 2013

In the matter of:

M/s Dinesh Kumar Jalan

...Petitioner

Versus

M/s Prestige City Developers Pvt. Ltd. & Ors.

... Respondents

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

ORDER

Due to technical glitches in conducting the video conferencing, the matter could not be taken up. Hence, adjourned to 14.09.2021.

Sdr

(Raghu Nayyar)
Technical Member

July 15, 2021
H.A

Sdr

(Ajay Kumar Vatsavayi)
Judicial Member